


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE - EAST DISTRICT
KARKARDOOMA COURTS - DELHI
ORDER**

In view of joint request received from Ms Renu Chaudhary Ld.MM ,Sh Akhil Malik Ld MM East and Ms. Shruti Chaudhary, Ld. MM East , Karkardooma Courts, regarding their mutual exchange of duty for the month of July 2022, Duty Roster bearing No. 357/CMM/EAST/KKD/Delhi dated 28-06-2022 is partially modified, as under-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Ms. Shruti Chaudhary, Ld. MM (Mahila Court) R/o H.No.5 , Kalyan Vihar , Polo Road , Near Shani Mandir, New Delhi	08-07-2022 09-07-2022	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.
2	Sh. Akhil Malik, Ld. MM R/o Flat No.53 , Aakriti Apartments , Plot No. 62, I.P. Extension , Patparganj , Delhi-110092	11-07-2022 12-07-2022	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.
3	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.	15-07-2022 17-07-2022	Ms. Shruti Chaudhary, Ld. MM (Mahila Court) R/o H.No.5 , Kalyan Vihar , Polo Road , Near Shani Mandir, New Delhi
4	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.	23-07-2022 25-07-2022	Sh. Akhil Malik, Ld. MM R/o Flat No.53 , Aakriti Apartments , Plot No. 62, I.P. Extension , Patparganj , Delhi-110092


Rest of the conditions in circular No. 357/CMM/EAST/KKD/Delhi dated 28-06-2022, shall remain unchanged.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

No. 373 /CMM/EAST/KKD/Delhi
Copy for information to:-

Dated: 04-07-2022

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Ld. CMM, Central District , Delhi.
5. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
6. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
7. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
8. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/ Web-Site).
9. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
10. Incharge Pool Car, Karkardooma Courts, Delhi.
11. Incharge Cash Branch, Karkardooma Courts, Delhi.
12. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
13. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
14. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD. Delhi)
15. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
16. Lock Up Incharge, Karkardooma, Delhi.
17. Information Center, Karkardooma Courts, Delhi.
18. Video Conference Room, Karkardooma Courts, Delhi.
19. For uploading on layers/ Web-Site.
20. Office Order File.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi